

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3085

ANSWERED ON:11.12.2014

ULTRA MEGA POWER PROJECTS

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Will the Minister of POWER be pleased to state:

(a) the salient features of Ultra Mega Power Projects (UMPPs);

(b) the names of the companies indicating their locations which have been given these projects;

(c) whether some companies have surrendered themselves from UMPPs and if so, whether they have also surrendered their coal blocks allotted along with UMPPs on same day;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : Ministry of Power launched a unique initiative in FY 2005-06 to facilitate the development of Ultra Mega Power Projects (UMPPs), each having a capacity of 4,000 MW and above, at both coal pitheads and coastal locations. Pithead projects are envisaged to utilize the indigenous coal, whereas coastal projects utilize imported coal. This initiative aims at delivering power at competitive cost to consumers by achieving economies of scale. The Central Government has accordingly taken the initiative for facilitating the development of UMPPs under tariff based competitive bidding route using super critical technology.

Under UMPP, projects are awarded to a developer selected through tariff based competitive bidding process following the Guidelines issued by Ministry of Power, Govt. of India under Section 63 of Electricity Act, 2003.

(b) : Four UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded so far to the successful bidders. Project-wise details of the awarded UMPPs are given below:

Sl.No. Name of UMPP Location Fuel Status

1. Sasan UMPP Sasan in Source
(6x660 MW) District Pithead
Singrauli
.Madhya Project awarded and transferred to M/s
Pradesh Reliance Power Ltd. On 07.08.2007.
Project is under advanced stage of
construction. The Commissioning
scheduled dates are as follows:
Unit-1 31.03.2013
Unit-II 28.01.2014
Unit-III 12.04.2014
Unit-IV 27.05.2014
Unit-V 24.08.2014#
Unit VI Expected in Jan, 2015

Under consideration with APTEL.

The Synchronising Date for Unit-V is
24.8.2014.

2. Mundra Mundra in Coastal Project awarded and transferred to
UMPP(5x800 MW) village M/s.Tara Power Ltd. On 24.04.2007. Five
Tundawand Kutch, Gujarat Units of 800 MW
in District each have achieved commercial operation
as follows:
Unit-1 7th March, 2012
Unit-II 30th July, 2012
Unit-III 27th October, 2012
Unit-IV 21st January, 2013
Unit-V 22nd March, 2013

3. Krishnapatnam Krishnapatnam Coastal The project was handed over to UMPP (6x660 MW) Nellore, in Reliance Power Ltd. on 29.01.2008 at the District levelised tariff of Rs. 2.33/kWh. The Andhra developer has stopped work at site, citing Pradesh new regulation of coal pricing in Indonesia. Lead Procurer namely Andhra Pradesh Southern Power Distribution Company (APSPDCL) has issued termination notice to Coastal Andhra Power Ltd (CAPL). The case is subjudice in division bench, Delhi High Court.
4. Tilaiya UMPP Near Tilaiya Project awarded and transferred on 7th (6x660 MW) village in Pithead August, 2009 to M/s Reliance Power Ltd. Hazaribagh Construction of the plant is held up as the and Koderma land has not been handed over to the Districts, developer by Jharkhand Government. Jharkhand

(c) to (e) : No company has withdrawn itself from awarded UMPPs and they have not surrendered any coal block allotted along with UMPPs.